

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-07-2024 AT
11.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : IBA/810/2020
NAME OF THE PETITIONER : Muthoot Fincorp Ltd
NAME OF THE RESPONDENT(S) : Dr. Sharmila Anand
UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

Ld. Counsel Ms. Chandini for the Petitioner. Ld. Counsel Ms. Aastha Agarwal
for the Respondent

Both the Petitioner and Respondent sought short adjournment.

List the Petition for hearing on **05.09.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk